

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 2560/2011

New Delhi, this the 11<sup>th</sup> day of September, 2015.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. P.K. BASU, MEMBER (A)**

Prabhu Lal,  
S/o Late Shri Puran Ram,  
R/o 4/171, Lalita Park,  
Laxmi Nagar, Delhi-110092.

.. Applicant

(By Advocate : None)

Versus

1. Union of India, through  
The Secretary, Ministry of Finance,  
Department of Revenue,  
North Block, New Delhi-110001.
  
2. The Chief Commissioner of Income Tax,  
Central Revenue Building,  
I.P. Estate, New Delhi. .. Respondents

(By Advocate : None)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

There was no representation on behalf of the applicant for the last so many occasions, i.e. on 27.11.2014, 23.03.2015, 03.07.2015 and 04.09.2015. Even today, there is no representation on his behalf. Hence, the O.A. is dismissed for default and non-prosecution. No order as to costs.

**(P.K. BASU)  
Member (A)**

**(V. AJAY KUMAR)  
Member (J)**